

(c) the steps taken or proposed to be taken to prevent felling of trees on such a large scale?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) It has been reported by the State Government that it is not a fact that trees worth lakhs of rupees are being out in the forests of 'Bheem Bandh' in Bihar State.

(c) Does not arise.

[English]

Multiple Sets of Examination Papers

1074. SHRI SANAT KUMAR MANDAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education propose to use the multiple sets of papers for X and XII Class examination to check the unfair means;

(b) if so, the rationale for such a move; and

(c) steps taken by the Government to check the disparities that may occur in the final marks due to this methodology?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) It has been decided to use multiple sets of question papers in Delhi w.e.f. 1992 Examinations to be conducted by the CBSE, in order to control mass copying and minimise the use of unfair means in the Board Examinations.

(c) Due care and necessary appropriate steps have been taken at the stage of setting of question papers and moderating of question papers so that there is no adverse effect on any section of the student community because of any possible disparity in the

difficulty level of multiple sets of question papers.

In addition to these, all possible care will be taken by the Head Examiner at the time of finalising the Marking schemes so that there is no imbalance disfavoured any candidate because of different sets of question papers and that justice is done to them according to their performance. Besides this, analysis of results obtained in each set of question papers vis-a-vis other sets of question papers administered in the same subjects will be undertaken to identify whether the candidates have been put to any disadvantage because of the multiple sets of question papers used by the Board. In case it is found that such a disadvantage has actually occurred, remedial steps will be taken before the declaration of results.

[Translation]

Increase in Stipend to Meritorious Students of Poor Families

1075. ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to increase the amount of stipends being given to the meritorious students of the poor families;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Question does not arise.

(c) This Department awards scholarships for the poor and meritorious students under National Scholarship Scheme and the Scheme of Scholarships at Secondary Stage for Talented Children from Rural Areas. The

constraint of resources does not permit us to enhance the stipend at present.

[English]

Proposal for Assignment of Forest Land in Kerala

1076. SHRI P.C. THOMAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Kerala has sought approval for issue of Patta (assignment of forest land) to cultivators and others; and

(b) if so, the details of steps taken in this regard??

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) The proposal was examined and certain necessary information sought from the Government of Kerala on 15.1.1992. The information has not been made available by the State Government so far.

Indian National Trust for Art and Culture Heritage

1077. SHRISYED SHAHABUDDIN: Will

the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount contributed by the Government and resources raised by the Indian National Trust for Art and Culture Heritage from sources other than the Union Government, since its inception, year-wise;

(b) the break-up of the expenditure incurred by the Trust under major heads;

(c) whether the Government have reviewed the working of the Trust;

(d) if so, the outcome thereof; and

(e) the details of the fresh directions given to the Trust?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) As part of corpus fund of Rs. 5 crores an amount of Rs. 1 crores each was released during the years 1984-85 to 1989-90 in addition to Rs. 5 lakhs sanctioned in 1984 by the Government of India. The Indian National Trust for Art and Culture Heritage has also raised Rs. 2,85,14,433/- from sources other than Union Government. A statement showing the year-wise break-up of the funds raised from sources other than Union Government is attached.

(b) 1.	Recurring expenses		Rs. 12,73,988
2.	Regional Chapters' expenses	Rs.18,00,067
3.	Conservation Centre, Lucknow	Rs. 18,19,616
4.	Conservation Centre, Delhi	Rs. 2,10, 897
5.	Project Expenses	Rs. 15,97,559
6.	Media Cell Expenses	Rs. 3,38,806